

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH: GUWAHATI. 5

Caveat ~~ORIGINAL~~ APPLICATION NO. 7/2000 (OA 362/2000)

... Dharechawar Basad ... APPLICANTS

versus.

Union of India &ors Respondents.

FOR THE APPLICANT(S) Mr. R. P. Shana
ADVOCATE Mr. B. Chakraverty.

FOR THE RESPONDENT(S) Dr. B.P. Todi
K.V.S.

Notes of the Registry

DATE

COURT'S ORDER

31.10.00 Present : The Hon'ble Mr Justice D.N.
Chowdhury, Vice-Chairman.

Heard Dr B.P.Todi, learned counsel
for the Caveator. Caveator shall be
heard.

Caveat disposed of.

Vice-Chairman

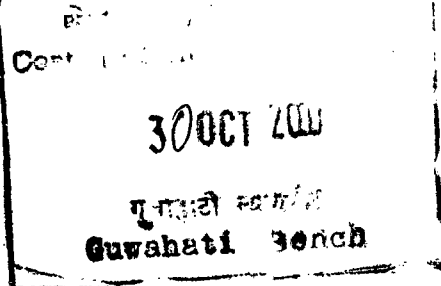
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The Learned
Respondents have
filed this caveat
in connection of the
Original Application.

Laid before
Hon'ble court for
further orders.

30/10/2000

Section Officer.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GAUHATI BENCH AT GUWAHATI

(Civil Miscellaneous Jurisdiction)

Caveat No. 7/2000

CATEGORY OF CASE: CAVEAT

To

The Hon'ble Shri D.N.Chowdhury, B.A., LL.B, the
Vice Chairman of the Central Administrative
Tribunal and His Lordships other companion Jus-
tices of the said Hon'ble Tribunal.

IN THE MATTER OF :-

An application under Section
148(A) of the Code of Civil
Procedure.

AND

IN THE MATTER OF :-

Order No. F.42-10/98-KVS
(Estt-III) dated 28.9.2000
issued by Deputy Commissioner
(Fin.), Kendriya Vidyalay
Sangathan, 18, Industrial Area,
Shaheed Jeet Singh Marg, New
Deli-110 016.

✓
Rina. Sanyal
C.A. No. 7/2000
30/10/2000

AND

IN THE MATTER OF :-

Sri Dhaneshwar Prasad,
PGT (Eco.),
Kendriya Vidyalay, Maligaon,
Guwahati.

... Prospective Petitioner.

-Versus-

1. Assistant Commissioner,
Kendriya Vidyalay Sangathan,
Regional Office,
Maligaon, Chariali,
Guwahati:-12.

2. Principal,
Kendriya Vidyalaya,
Maligaon, Guwahati.

... Prospective Respondents

Caveator

The humble petition of the above named Caveator / Prospective petitioner,

MOST RESPECTFULLY SHEWETH :-

1. That the abovenamed prospective petitioner is likely to file writ petition against the order F.42-10/99-

KVS(Estt.III) dated 28.9.200 issued by the Deputy Commissioner, (Fin.) Kendriya Vidyalaya Sangathan, 18, Industrial Area, Shaheed Jeet Singh Marg, New Delhi:- 110 016.

2. That the Prospective Respondents/Caveators beg to state that they have a right to contest in the event of filing of any such application and as such prays that they may be served with a a copy of the application in the event of filing of the same before this Hon'ble Tribunal.

3. That the Prospective Respondents/Caveators beg to state that they would suffer irreparable loss and injury if any ex-parte order is passed by this Hon'ble Tribunal and as such be heard before an interim order is passed by this Hon'ble Tribunal.

5. That this petition is being filed bonafide and in the interest of justice.

In the premises aforesaid the Caveators beg to lodge this caveat in respect of order No. F.42-10/99-KVS(Estt-II) dated 28.9.2000 issued by Deputy Commissioner, (Fin.), Kendriya Vidyalaya Sangathan, 18, Industrial Area, Shaheed Jeet Singh Marg, New Delhi:- 110 016.

And for this act of kindness, your caveator as in duty bound shall ever pray.

ANNEXURE - A

PARTICULARS

1. Name and address of prospective petitioner: Sri Dhaneshwar Prasad,
PGT (Eco)
Kendriya Vidyalaya,
Maligaon, Guwahati.
2. Name and address of prospective Respondent/
cavteator :
 1. Assistant Commissioner,
Kendriya Vidyalaya Sangthan,
Regional Office, Maligaon
Chariali, Guwahati:-21.
 2. Principal,
Kendriya Vidyalaya,
Maligaon, Guwahati.
4. Name and address of Advocate appearing
for the Caveator : Dr. B.P.Todi, Advocate,
Gauhati High Court.
5. Nature of the Petition: Original application challeng-
ing the legality and validity
of order of Order No.F.42-
10/98-KVS (Estt-III) dated
28.9.2000 issued by Deputy
Commissioner (Fin.),
Kendriya Vidyalaya Sangathan,
18, Industrial Area, Shaheed
Jeet Singh Marg, New Delhi-16.

NOTICE

From : Dr B.P.Todi,
Advocate,
Gauhati High Court,
Guwahati.

To
Mr Dhaneshwar Prasad,
PGT (Eco.),
Kendriya Vidyalaya, Maligaon,
Guwahati.

Sir,

Please take notice that a caveat under section 148A of the Code of Civil Procedure has been lodged by Kendriya Vidyalaya Sangathan, Regional Office, Maligaon Chariali, Guwahati-12 in respect of order of F.42-10/99-KVS(Estt-III) dated 28.9.2000 issued by the Deputy Commissioner(Fin.), Kendriya Vidyalaya Sangathan, 18, Industrial Area, Shaheed Jeet Singh Marg, New Delhi-110 016.

You are therefore, requested to furnish a copy of the Original Application in the event of filing of the same in the Hon'ble Central Administrative Tribunal.

A copy of the Caveat is enclosed herewith for your use. Please acknowledge receipt of the same.

Thanking you,

Yours faithfully,

(Dr. B.P.Todi)
Advocate.

30/10/2000.

भारतीय डाक



GUWAHATI GPO (781001)
SI 911

PA : SRA

To: D. PRASAD, PGT, KV

KAVI TRAM, RHY 11, PIN:

U: 781001

PS: R. M. Ant: 17.00, 30/10/2000, 14:71:77

HAVE A GOOD DAY